COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 293 of 2019 &
IA Nos. 820 & 821 of 2019

Dated : 27th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

South Bihar Power Distribution Company Ltd. ...Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anisha Upadhyay
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Arujit Maitra for R-1

ORDER

Affidavit of service shall be filed within one week.

List the matter on ***05.09.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj